

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 862**

**TO BE ANSWERED ON THE 14TH DECEMBER, 2022/ AGRAHAYANA 23, 1944
(SAKA)**

HUMAN TRAFFICKING IN THE COUNTRY

862. SHRI JAYANT CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of cases of human trafficking in women, men, and children in the last five years, year-wise and State-wise/UT-wise details thereof;**
- (b) the number of trafficked survivors who got rehabilitated by Government in the last five years, year-wise and State-wise/UT-wise details thereof;**
- (c) the preventive steps taken by Government to stop human trafficking cases; and**
- (d) the status of the Anti-trafficking bill and the reasons for its delay in introducing it in the Parliament?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI AJAY KUMAR MISHRA)**

(a): The National Crime Records Bureau (NCRB) compiles crime statistics reported to it by the States and Union Territories (UTs) and publishes the same in its annual publication 'Crime in India'. The latest published report is of the year 2021. State/UT-wise cases of Human Trafficking registered during the last five years are at Annexure-I. State and UT-wise gender-wise details of number of victims trafficked during the last five years are at Annexure-II.

(b): Specific information in this regard is not available with NCRB.

(c): “Police” and “Public Order” are State-List subjects under the Seventh Schedule to the Constitution of India. Therefore, it is the primary responsibility of respective State Governments and Union Territory Administrations (UTs) to take necessary steps for preventing and countering human trafficking. However, the Ministry of Home Affairs (MHA) has been supplementing the efforts of the State Governments by undertaking various initiatives and measures in this regard. MHA has provided financial assistance to the tune of Rs 98.86 crores under “Nirbhaya Fund” to all States and UTs during the financial years 2019-20 and 2020-21 for strengthening the existing Anti Human Trafficking Units (AHTUs) and for establishing new AHTUs covering all districts of the States and UTs. MHA also provides financial assistance to States and UTs for holding “Judicial Colloquiums” and “State level conferences” on periodic basis for sensitizing judicial and police officials and to make available to them updated information on latest provisions of law relating to human trafficking. MHA has also been issuing advisories and guidelines to States on preventing and countering the crime of human trafficking. These advisories are available on MHA’s website at: <https://www.mha.gov.in>.

(d): As per status update given by the Ministry of Women and Child Development, “The Trafficking of Persons (Prevention, Protection and Rehabilitation) Bill, 2018” was introduced in the 16thLok Sabha during the Monsoon Session of 2018. The Bill was passed by the Lok Sabha on 26.7.2018 but could not be considered in the Rajya Sabha due to prorogation of the 16thLok Sabha. The Bill lapsed on dissolution of the 16thLok Sabha. In the light of the discussions held in the Lok Sabha during the passage of the Bill and consultations with concerned stakeholders/Ministries/States/UTs, etc. the bill has been re-drafted.

Annexure-I referred in reply to Rajya Sabha Unstarred Question No. 862 for 14.12.2022

State/UT-wise cases reported under Human Trafficking during 2017 to 2021

SL	State/UT	Cases reported under Human Trafficking during				
		2017	2018	2019	2020	2021
1	Andhra Pradesh	218	240	245	171	168
2	Arunachal Pradesh	0	3	0	2	3
3	Assam	262	308	201	124	203
4	Bihar	121	127	106	75	111
5	Chhattisgarh	48	51	50	38	29
6	Goa	39	55	38	17	15
7	Gujarat	9	13	11	13	13
8	Haryana	22	34	15	14	37
9	Himachal Pradesh	11	6	11	4	5
10	Jharkhand	373	140	177	140	92
11	Karnataka	31	27	32	13	13
12	Kerala	53	105	180	166	201
13	Madhya Pradesh	87	63	73	80	89
14	Maharashtra	310	311	282	184	320
15	Manipur	8	3	9	6	1
16	Meghalaya	8	24	22	1	1
17	Mizoram	2	2	7	0	0
18	Nagaland	0	0	3	0	0
19	Odisha	63	75	147	103	136
20	Punjab	5	17	19	17	15
21	Rajasthan	316	86	141	128	100
22	Sikkim	3	1	0	1	0
23	Tamil Nadu	13	8	16	11	3
24	Telangana	329	242	137	184	347
25	Tripura	2	2	1	1	1
26	Uttar Pradesh	46	35	48	90	103
27	Uttarakhand	20	29	20	9	16
28	West Bengal	357	172	120	59	61
	TOTAL STATE(S)	2756	2179	2111	1651	2083
29	A&N Islands	0	0	0	0	0
30	Chandigarh	0	0	2	2	2
31	D&N Haveli and Daman & Diu+	1	0	0	2	0
32	Delhi	95	98	93	53	92
33	Jammu & Kashmir*	1	1	0	2	4
34	Ladakh	-	-	-	0	0
35	Lakshadweep	0	0	0	0	0
36	Puducherry	1	0	2	4	8
	TOTAL UT(S)	98	99	97	63	106
	TOTAL (ALL INDIA)	2854	2278	2208	1714	2189

Source : Human Trafficking data published is based on annual data provided by States/UTs from their Anti Human Trafficking Units

Note: + Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2017-201

* Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2017-2019

Annexure-II referred in reply to Rajya Sabha Unstarred Question No. 862 for 14.12.2022

State/UT-wise & Gender-wise Number of Victims Trafficked under Human Trafficking during 2017-2019

SL No.	State/UT	2017						2018						2019					
		below 18 Yrs			Above 18 yrs			below 18 Yrs			Above 18 yrs			below 18 Yrs			Above 18 yrs		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	2	24	26	1	312	313	1	15	16	0	351	351	0	18	18	1	380	381
2	Arunachal Pradesh	0	0	0	0	0	0	3	0	3	1	0	1	1	3	4	0	0	0
3	Assam	23	164	187	21	106	127	35	203	238	17	114	131	24	56	80	36	132	168
4	Bihar	362	33	395	0	56	56	529	10	539	12	80	92	261	33	294	0	22	22
5	Chhattisgarh	14	31	45	43	26	69	45	56	101	100	74	174	52	61	113	131	94	225
6	Goa	0	1	1	0	74	74	3	6	9	0	93	93	0	2	2	0	88	88
7	Gujarat	0	2	2	0	17	17	0	1	1	0	25	25	0	2	2	0	20	20
8	Haryana	0	9	9	1	13	14	3	23	26	2	6	8	3	3	6	0	14	14
9	Himachal Pradesh	1	2	3	0	12	12	0	3	3	0	13	13	0	1	1	2	14	16
10	Jharkhand	17	314	331	24	78	102	124	94	218	51	30	81	34	138	172	19	48	67
11	Karnataka	48	101	149	0	89	89	3	5	8	15	178	193	12	30	42	32	112	144
12	Kerala	24	36	60	3	21	24	40	105	145	0	38	38	22	155	177	14	27	41
13	Madhya Pradesh	46	75	121	11	47	58	29	44	73	13	19	32	47	76	123	0	92	92
14	Maharashtra	44	90	134	11	520	531	27	46	73	24	698	722	34	61	95	16	875	891
15	Manipur	5	8	13	4	10	14	0	2	2	0	3	3	2	3	5	33	151	184
16	Meghalaya	0	3	3	0	0	0	0	22	22	0	2	2	0	30	30	0	1	1
17	Mizoram	60	0	60	0	2	2	2	0	2	0	1	1	3	22	25	2	27	29
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0	0	2	2	0	18	18
19	Odisha	60	57	117	124	61	185	41	90	131	57	64	121	94	108	202	424	250	674
20	Punjab	7	1	8	0	2	2	14	6	20	2	7	9	1	8	9	2	8	10
21	Rajasthan	849	37	886	3	11	14	346	27	373	0	6	6	636	17	653	5	6	11
22	Sikkim	0	5	5	0	0	0	0	2	2	0	2	2	0	0	0	0	2	2
23	Tamil Nadu	21	16	37	22	135	157	5	3	8	16	12	28	21	22	43	18	16	34
24	Telangana	12	112	124	14	300	314	4	4	8	118	373	491	1	70	71	0	263	263
25	Tripura	6	6	12	5	2	7	0	1	1	1	0	1	0	1	1	0	1	1
26	Uttar Pradesh	27	11	38	4	24	28	2	39	41	0	49	49	16	16	32	11	94	105
27	Uttarakhand	6	9	15	2	22	24	6	12	18	0	40	40	5	11	16	0	20	20
28	West Bengal	20	299	319	5	66	71	11	148	159	7	96	103	7	101	108	3	48	51
	TOTAL STATE(S)	1654	1446	3100	298	2006	2304	1273	967	2240	436	2374	2810	1276	1050	2326	749	2823	3572
29	A & N Islands	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1
31	D&N Haveli and Daman & Diu +	0	0	0	0	3	3	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi UT	383	51	434	25	31	56	432	99	531	69	58	127	462	74	536	42	30	72
33	Jammu & Kashmir *	0	1	1	0	0	0	1	0	1	0	0	0	0	0	0	0	0	0
34	Ladakh	-	-	0	-	-	0	-	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	2	0	2	0	0	0	0	0	0	0	0	0	0	5	5
	TOTAL UT(S)	383	52	435	27	34	61	433	99	532	69	58	127	462	75	537	42	36	78
	TOTAL (ALL INDIA)	2037	1498	3535	325	2040	2365	1706	1066	2772	505	2432	2937	1738	1125	2863	791	2859	3650

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units

+1 Combined data of erstwhile D&N Haveli UT and Daman & Diu UT for the year 2017-2019

*1 Data of erstwhile Jammu & Kashmir State including Ladakh for the year 2017-2019

State/UT-wise & Gender-wise Number of Victims Trafficked under Human Trafficking during 2020 & 2021

SL No.	State/UT	2020						2021					
		below 18 Yrs			Above 18 yrs			below 18 Yrs			Above 18 yrs		
		Male	Female	Total	Male	Female	Total	Male	Female	Total	Male	Female	Total
1	Andhra Pradesh	7	16	23	8	204	212	29	29	58	1	279	280
2	Arunachal Pradesh	4	9	13	0	0	0	2	1	3	0	0	0
3	Assam	23	61	84	7	86	93	64	151	215	98	147	245
4	Bihar	75	48	123	2	54	56	233	78	311	2	71	73
5	Chhattisgarh	16	19	35	39	36	75	18	25	43	37	16	53
6	Goa	0	1	1	0	29	29	0	0	0	0	38	38
7	Gujarat	61	4	65	14	8	22	1	4	5	0	11	11
8	Haryana	1	6	7	1	10	11	1	20	21	4	20	24
9	Himachal Pradesh	2	0	2	0	11	11	0	4	4	0	3	3
10	Jharkhand	16	98	114	37	150	187	58	88	146	56	48	104
11	Karnataka	1	1	2	7	32	39	1	4	5	38	10	48
12	Kerala	28	156	184	2	33	35	17	202	219	6	37	43
13	Madhya Pradesh	15	64	79	0	53	53	31	56	87	22	48	70
14	Maharashtra	5	44	49	1	462	463	13	39	52	47	819	866
15	Manipur	2	2	4	1	5	6	1	3	4	0	0	0
16	Meghalaya	0	1	1	0	1	1	0	1	1	0	1	1
17	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	78	81	159	376	206	582	206	291	497	534	444	978
20	Punjab	59	6	65	2	18	20	3	8	11	1	13	14
21	Rajasthan	762	53	815	0	3	3	395	22	417	0	3	3
22	Sikkim	0	2	2	0	1	1	0	0	0	0	0	0
23	Tamil Nadu	8	16	24	7	6	13	14	2	16	0	0	0
24	Telangana	24	8	32	14	393	407	137	85	222	0	574	574
25	Tripura	1	1	2	0	1	1	0	0	0	0	1	1
26	Uttar Pradesh	0	61	61	0	119	119	1	39	40	2	79	81
27	Uttarakhand	0	9	9	0	5	5	0	9	9	0	13	13
28	West Bengal	9	44	53	1	17	18	6	44	50	0	34	34
	TOTAL STATE(S)	1197	811	2008	519	1943	2462	1231	1205	2436	848	2709	3557
29	A & N Islands	0	0	0	0	2	2	0	0	0	0	0	0
30	Chandigarh	1	2	3	0	0	0	1	1	2	0	0	0
31	D&N Haveli and Daman & Diu	0	2	2	0	0	0	0	0	0	0	0	0
32	Delhi UT	178	24	202	15	7	22	337	100	437	29	43	72
33	Jammu & Kashmir	1	1	2	0	0	0	1	1	2	16	3	19
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	5	5	1	0	1	0	0	0	8	0	8
	TOTAL UT(S)	180	34	214	16	9	25	339	102	441	53	46	99
	TOTAL (ALL INDIA)	1377	845	2222	535	1952	2487	1570	1307	2877	901	2755	3656

Note: Human Trafficking data published is based on annual data as provided by States/UTs from their Anti Human Trafficking Units